

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

ORDER

No:79 of 2023/RG

Dated: 31.01.2023

In continuation to the High Court order No. 78 of 2023/RG dated 31.01.2023, Hon'ble the Chief Justice (A) has been pleased to order the postings of the following Judicial Officers whose services have been placed at the disposal of His Lordship by the Hon'ble Full Court:

- 1) Sh. Shahzad Azeem, Director J&K Judicial Academy, is posted as Registrar General, High Court of J&K and Ladakh.
- 2) Sh. Y.P. Bourney, District Judge, is posted as Registrar Vigilance, High Court of J&K and Ladakh.
- 3) Sh. M.K. Sharma, District Judge, is posted as Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh. He shall also hold the additional charge of Director, J&K Judicial Academy.
- 4) Sh. Rajinder Sapru, District Judge, is posted as Registrar Rules, High Court of J&K and Ladakh. He shall also hold the additional charge of Registrar Inspection, High Court Wing Jammu.
- 5) Ms. Rupali Ratta, Registrar Rules, is posted as District Judge, Leave Reserve, High Court Wing Jammu.
- 6) Sh. Farooq Ahmed Bhat, District Judge, is posted as Registrar Judicial, High Court Wing Srinagar.

By Order.

(Sanjeev Gupta)
Registrar General

No: 1755-74/RG/GS

Dated: 31.01.2023

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Secretary to Hon'ble Mr/Ms. Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Director, J&K Judicial Academy, Jammu.
5. Registrar Rules, High Court of J&K and Ladakh, Jammu
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar,
7. Member Secretary, Legal Services Authority, J&K/Ladakh.
8. Registrar Inspection, High Court of J&K and Ladakh, Jammu/Srinagar.
9. Registrar Computers (IT), High Court of J&K and Ladakh, Jammu.
10. All Principal District & Sessions Judge, UT of J&K and Ladakh.
11. Registrar Administration/Recruitment/Management, High Court of J&K and Ladakh
12. Concerned Judicial Officers, _____
..... for information and necessary action.
13. Joint Registrar Judicial (Protocol), High Court of J&K and Ladakh, Jammu/Srinagar.
14. Director Finance, High Court of J&K and Ladakh, Jammu.
15. Account Officers of both the wings of the High Court of J&K and Ladakh.
16. Incharge NIC, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
17. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.
18. In-charge Statistical & Accounts Section, High Court of J&K and Ladakh Main Wing, Srinagar, for information and n/a.
19. Office file.

Registrar General